

**Central Administrative Tribunal
Principal Bench
New Delhi**

**RA No.6/2019
in
OA No.3798/2018**

This the 9th day of January, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

A. K. Goel ... Applicant

Versus

Secretary, MOHUA & others ... Respondents

O R D E R (By Circulation)

Justice L. Narasimha Reddy, Chairman :

The OA was filed for the reliefs which are almost speculative in nature, and not covered by any provision of law or a binding precedent.

2. We do not find any merit in the review petition. It is accordingly rejected, in circulation.

**(Aradhana Johri)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/as/